

**Sandeep Kumar Chitkara**  
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**Registered Address:** Flat no 6, First Floor,  
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**Communication Address:** Mavent  
Restructuring Services LLP,  
B-29, LGF, Lajpat Nagar-III, Delhi 110024.

**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST**

**INVITATION FOR EXPRESSION OF INTEREST FOR “SUPREME POLYTUBES LIMITED”  
AND OPERATING IN MANUFACTURING OF PIPES AND FITTINGS, BASED OUT OF  
DHURI, PUNJAB.**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	<b>SUPREME POLYTUBES LIMITED</b>  PAN: AAHCS4145G CIN: U25209PB2002PLC025653
2.	Address of the registered office	<b>Registered office:</b> Bugrian Road Dhuri Punjab-148024
3.	URL of website	Not Available
4.	Details of Place where majority of fixed Assets are located	Dhuri, Punjab
5.	Installed capacity of main products/ services	750 kg Production per hour
6.	Quantity and value of main products/ services sold in last financial year	INR 10.47 Crore - Revenue for the Financial year ended 31 <sup>st</sup> March,2023 basis un-audited financial statement
7.	Number of employees/ workmen	10
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to <a href="mailto:cirp.supremepolytubes@gmail.com">cirp.supremepolytubes@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to <a href="mailto:cirp.supremepolytubes@gmail.com">cirp.supremepolytubes@gmail.com</a>
10.	Last date for receipt of expression of interest	01.11.2023
11.	Date of issue of provisional list of prospective resolution applicants	11.11.2023
12.	Last date for submission of objections to provisional list	16.11.2023
13.	Last date of issuance of final list of prospective resolution applicant	26.11.2023

14	Date of issue of Information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	01.12.2023
15	Last date of submission of resolution plans	01.01.2024
16.	Process email id to submit EOI	<a href="mailto:cirp.supremepolytubes@gmail.com">cirp.supremepolytubes@gmail.com</a>

  


**(Sandeep Kumar Chitkara)**

**Registration Number: IBBI/PA-001/IP-P-01976/2020-2021/13084**

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**For Supreme Poly tubes Limited**

**Date- 09.10.2023**